

Fwd: My feedback - Amendments on QOS of wireless data regulations.

A. Robert J. Ravi, Advisor <advqos@trai.gov.in> To: sroqos@gmail.com Wed, Apr 23, 2014 at 11:56 AM

------ Forwarded message ------From: Srivatsa DV <srivatsa.dv@gmail.com> To: advqos@trai.gov.in Cc: Date: Wed, 23 Apr 2014 00:15:50 +0530 Subject: My feedback - Amendments on QOS of wireless data regulations.

Dear Sir / Madam,

This is with reference to your consultation paper on Amendments on QOS of wireless data regulations. First of all, I would like to thank TRAI for taking up this issue as this effects millions of users who access the wireless data through their phone. I would like to share few thoughts about the recommendations of TRAI.

1. We as consumers always face the issue of poor data connectivity and speed issues while accessing the internet. Though the mobile operators make tall claims about blazing speeds through their 3G / 4G connections, the reality is quite different. Just to elaborate my point. I have recently purchased a 4G dongle from Airtel which claims to provide 4G services in Bangalore where I live. However, the 4G signal is pathetic in my house and most of areas in Bangalore. I had complained to Airtel and they visited the location and closed the case saying that signal will be boosted and nothing has been done. Now, I am forced to use my 4G as a 3G card while I am paying 4G charges. I am just elaborating my example. I am not sure if this concerns this particular issue.

2. The tall claims made by operators cannot be verified by the customers and we are forced to believe whatever the operators say.

3. I would call this clear fraud by the operators cheating the customers and not standing by their claims.

I would appreciate if you could acknowledge this mail so that I am assured its reached the concerned persons

Regards.

Srivatsa DV

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